

HIGH COURT OF CHHATTISGARH : BILASPUR

NOTIFICATION

No. 8884/ SDSA/ 2026

Bilaspur, Dated :07th May, 2026

In exercise of powers conferred under Section 16 of the Advocates Act, 1961 and the High Court of Chhattisgarh (Designation of Senior Advocates) Rules, 2025 and in pursuance of the Judgment and Order dated 13/05/2025 of the Hon'ble Supreme Court of India in Criminal Appeal No. 865 of 2025 (Jitender @ Kalla Vs. State (Govt. of NCT of Delhi) , the High Court of Chhattisgarh in its Full Court approval dated 28/04/2026 has resolved to designate the following Advocates as Senior Advocate with immediate effect: :-

S.No.	Name of the Advocate
1	Shri Shailendra Dubey
2	Shri Ranvir Singh Marhas
3	Hamida Siddiqui
4	Shri Yashwant Thakur
5	Shri Anoop Majumdar
6	Shri Neelabh Dubey
7	Shri Amrito Das
8	Shri Mateen Siddiqui
9	Mrs. Naushina Afrin Ali
10	Shri Arvind Shrivastava
11	Shri Tarendra Kumar Jha

BY ORDER OF HON'BLE HIGH COURT

2
7.5.2026

(Rajnish Shrivastava)
Registrar General

Copy forwarded to :-

1. Joint Registrar-cum-P.P.S. to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
2. Private Secretary to Hon'ble Mr. Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
3. Private Secretary to Hon'ble Mr. Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
4. Private Secretary to Hon'ble Mr. Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
5. Private Secretary to Hon'ble Mrs. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
6. Private Secretary to Hon'ble Mr. Justice Narendra Kumar Vyas, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
7. Private Secretary to Hon'ble Mr. Justice Naresh Kumar Chandravanshi, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
8. Private Secretary to Hon'ble Mr. Justice Sachin Singh Rajput, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
9. Private Secretary to Hon'ble Mr. Justice Rakesh Mohan Pandey, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
10. Private Secretary to Hon'ble Mr. Justice Radhakishan Agrawal, High Court of Chhattisgarh, Bilaspur for information of her Lordship.
11. Private Secretary to Hon'ble Mr. Justice Sanjay Kumar Jaiswal, High Court of Chhattisgarh, Bilaspur for information of her Lordship.
12. Private Secretary to Hon'ble Mr. Justice Ravindra Kumar Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
13. Private Secretary to Hon'ble Mr. Justice Bibhu Datta Guru, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
14. Private Secretary to Hon'ble Mr. Justice Amitendra Kishore Prasad, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
15. The Secretary General, Supreme Court of India, New Delhi.
16. Private Secretary to the Advocate General, High Court of Chhattisgarh, Bilaspur, for information.
17. Private Secretary to the Registrar General, High Court of Chhattisgarh, Bilaspur, for information.
18. The Registrar Generals of all High Courts of India.
19. The Secretary, Bar Council of India, New Delhi.
20. Steno to the Registrar (Vigilance/ I&E/ S&A Cell/Computerization /DE &E/ Judicial) High Court of Chhattisgarh, Bilaspur, for necessary information.

21. The Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
22. The Principal District & Sessions Judge, Bastar at Jagdalpur/ Bilaspur/ Durg/ Raigarh/ Raipur/Rajnandgaon/Dakshin Bastar at Dantewara/ Janjgir-Champa/ Dhamtari/Korba/ Mahasamund/ Kabirdham (Kawardha)/ Uttar Bastar (Kanker)/Korea (Baikunthpur)/ Jashpur/ Balod/ Bemetara/Kondagaon/Surajpur/ Sarguja at Ambikapur/ Baloda-Bazar/ Mungeli/ Balrampur at Ramanujanj for information.
23. The Principal Judge/Judge, Family Court Bemetara/ Bilaspur/ Korba/Raipur/ Raigarh/ Durg/Rajnandgaon/ Dhamtari/Mahasamund/Jashpur/Kanker/Bastar at Jagdalpur/ Janjgir-Champa/Kabirdham (Kawardha)/ Sarguja at Ambikapur/ Korea (Manendragarh)/ Surajpur/Baloda Bazar/ for information.
24. The Registrar (M) (CSJA / S&A Cell), High Court of Chhattisgarh, Bilaspur for information.
25. The Joint Registrar ((Judicial/Adm.), High Court of Chhattisgarh, Bilaspur for information.
26. The Additional Registrar (Judicial/Adm.), High Court of Chhattisgarh, Bilaspur for information.
27. The Chhattisgarh State Bar Council, Bilaspur for necessary information and circulation amongst all the Bar Association of the Chhattisgarh State.
28. The High Court Bar Association, Bilaspur for necessary information .
29. The Secretary, HCLSC, High Court of Chhattisgarh, Bilaspur for information.
30. The Member Secretary, Chhattisgarh State Legal Services Authority, Vidhik Seva Marg, Bilaspur for information.
31. The President, Chhattisgarh State Industrial Court, Near Ghadi Chowk, Raipur with a request to circulate all the Presiding Officers of the Labour Courts.
32. Commercial Court, Sector-19, Kotara Bhantha, Nava Raipur, C.G. 492101.
33. Library, High Court of Chhattisgarh, Bilaspur for information.
34. The Principal Secretary, Law & Legislative Affairs Department, Government of Chhattisgarh, Mantralaya, Mahanadi Bhawan, Atal Nagar, Nava Raipur, C.G. for necessary information.
35. Shri Shailendra Dubey, Shivayatan, Hari Kishan Colony, Near PGBT Collage, Tarbahar Chowk, Bilaspur, Chhattisgarh.
36. Shri Ranvir Singh Marhas, Flat # 101, Vasu Apt, Opp. Kaali Dhaba, Raipur Road, Bilaspur (C.G.)
37. Hamida Siddiqui, 44, Shanti Nagar, Ring Road No.2, Bilaspur, Chhattisgarh-495001.
38. Shri Yashwant Thakur, H 2/23, Narmada Nagar, Bilaspur, Chhattisgarh -495001
39. Shri Anoop Majumdar, Near St. Francis School, Shanti Nagar, Bilaspur, Chhattisgarh.

40. Shri Neelabh Dubey, HIG 1/18, Abhilasha parisar, Bilaspur, Chhattisgarh-495001.
41. Shri Amrito Das, 4th Floor, B.R. Gwalani Chambers, Vyapar Vihar Road, Bilaspur, Chhattisgarh- 495220 .
42. Shri Mateen Siddiqui, Near Collector's Bungalow, Link Road, Civil Lines , Bilaspur, Chhattisgarh- 495001.
43. Mrs. Naushina Afrin Ali, Bungalow No. 33-C, HIG, Aakash, Abhilasha Parisar, Chhattisgarh Housing Board Colony, Raipur Road, Tifra, Bilaspur, Chhattisgarh-495001.
44. Shri Arvind Shrivastava, Kashi, D/1, Sector-2, Road-G, Rama World, Tifra, Bilaspur (C.G.)- 495223.
45. Shri Tarendra Kumar Jha, E-29, Parijat Extension, Bilaspur, Chhattisgarh.
46. Notice Board of the High Court of Chhattisgarh, Bilaspur.


(Rajnish Shrivastava)
Registrar General